

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1288
ANSWERED ON:03.03.2015
PRADHAN MANTRI ADARSH GRAM YOJANA
Patil Shri Kapil Moreshwar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of villages declared as Model Villages' under the Pradhan Mantri Adarsh Gram Yojana in the country, State/ UT-wise;
- (b) the basic criteria for selection of villages under the scheme and the number of projects launched for integrated development of these villages;
- (c) the details of the funds sanctioned, released and spent for development of such villages since the launching of the scheme by the Government. State/UT-wise;
- (d) whether the Union Government has received requests from various State Governments to include all the villages with 50 per cent scheduled castes population in the scheme to ensure overall development of the SCs; and
- (e) if so, the reaction of the Union Government thereto?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a): According to the information received from the concerned States, 16 villages selected under Pradhan Mantri Adarsh Gram Yojana (PMAGY) have been developed as 'model villages'. They are as follows:

| S.No. | State | No. of village |
|-------|------------------|----------------|
| 1 | Himachal Pradesh | 10 |
| 2 | Rajasthan | 6 |

(b) & (c): 1000 Scheduled Castes (SC) majority villages (having >50% SC population) were initially selected under the pilot phase of the Scheme across 5 States. To ensure focused attention, the selected States were asked to select villages from same, or 2-3 contiguous districts and give preference to the more backward districts. The development of the villages has to be ensured through:

- i) convergent implementation of existing Schemes of the Centre and State Governments, and
- ii) the works which could not be covered under (i) above were to be taken up under the gap filling component, for which Central Assistance was released to the States as follows:

| S.No | State | Central Assistance released (in Crores) | Central Assistance utilized (in crores) |
|------|------------------|---|---|
| 1 | Assam | 20.10 | 20.10 |
| 2 | Bihar | 45.225 | 45.223 |
| 3 | Himachal Pradesh | 45.225 | 29.20 |
| 4 | Rajasthan | 45.225 | 45.153 |
| 5 | Tamil Nadu | 45.225 | 45.225 |

(d) & (e): Requests have been received from some of the States to expand the coverage of the Scheme. The Government has approved, in January, 2015, the expansion of the pilot Scheme to cover additional 1500 SC majority villages across 10 States in the Country.